

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

38. IA-1469/2021

IN

CP(IB)-361(MB)/2021

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Parties: State Bank of India
Vs.
Cable Corporation of India

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

IA-1469/2021

1. Mr. Ravitej Chilumuri, Ld. Counsel for the Petitioner present. Ms. Savani Gupte, Ld. Counsel for the Respondent present.
2. This is an application filed for urgent hearing of the case, the same is allowed and disposed of.
3. List this matter on **29.07.2021**.
4. In the meanwhile, the Corporate Debtor may file the reply by duly serving the copy to other side.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)